

भारतीय चिकित्सा अनुसंधान परिषद् की
परिषद् के चुनाव

7986. श्री धृष्ण कुमार गोयल :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारतीय चिकित्सा अनुसंधान परिषद् की स्थापना 1971 में की गई थी और क्या इस परिषद् के चुनाव, जो वर्ष 1976 तक हो जाने चाहिये थे, अभी तक नहीं कराये गए हैं, और

(ख) यदि हां, तो इसके क्या कारण हैं और इसके चुनाव कब तक कराए जाने का विचार है ?

स्वास्थ्य और परिवार कल्याण मंत्री

(श्री बी. शंकरानन्द) :

(क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।

Introduction of B.S.I.

SHRI A. K. ROY : Will the Minister of RAILWAYS be pleased to state:

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(a) whether it is a fact that DSTE, S. E. Railway, Adra has introduced a new Block Signalling Inspection scheme over his Division; if so, facts in details;

(b) whether it is a fact that in that scheme he has posted some Assistant Signalling Inspectors and Assistant Block Inspector without pro-

per training essential for safety signal gears; and

(c) if so, facts in details and the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) On the South Eastern Railway in the past there were posts of M. I. S. and M. I. B. in S & T Department, i. e., Maintenance Inspector, Signals and Maintenance Inspector, Block. They were handling separately the work of installation and maintenance of mechanical signalling equipment and electrical/block signalling equipment respectively. Based on the instructions issued by the Railway Board that the signalling Inspector should be utilised for the installation and the maintenance of both mechanical and electrical signalling equipments, the South Eastern Railway has introduced the B. S. I. scheme in all the Divisions including Adra Division and the scheme aims at dual training of all the signalling inspectors to enable them to handle the installation and maintenance of both mechanical and electrical/block signalling equipments. Barring a few inspectors, the entire cadre of signal inspectors has been covered by this training scheme. These few inspectors who do not have the requisite dual training are at present not allowed to handle the equipment for which they have not received the requisite dual training.

(b) No.

(c) Does no arise.